

**PROCEEDINGS OF THE HIGH COURT FOR THE STATE OF TELANGANA  
:: HYDERABAD ::**

**SUB: HIGH COURT FOR THE STATE OF TELANGANA, HYDERABAD - TSJA, SECUNDERABAD** - Nomination of one (01) Judicial Officer as Master Trainer to conduct ICT & e-Courts Induction Programme to the (12) trainee District Judges for two days i.e., on 27.01.2024 (Saturday) and 28.01.2024 (Sunday) at the Telangana State Judicial Academy, Secunderabad- **Relief Arrangements - ORDERS - ISSUED.**

**READ:** 1. Letter Roc.No.25/2024/TSJA-Sec-bad, dated 09.01.2024 from the Director, Telangana State Judicial Academy, Secunderabad.  
2. High Court's proceedings Roc.No.655/SO/2022, dated 11.01.2024 from the Registrar General, High Court for the State of Telangana, Hyderabad.

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**ORDER ROC.NO.152/2024-B.SPL., DATED: 22.01.2024**

The following one Judicial Officer mentioned in Column No.2, vide High Court's proceedings 2<sup>nd</sup> read above, is nominated as Master Trainer to conduct ICT & e-Courts Induction Programme to the (12) trainee District Judges for two days i.e., on 27.01.2024 (Saturday) and 28.01.2024 (Sunday) at the Telangana State Judicial Academy, Secunderabad.

<b>Sl. No.</b>	<b>NAME AND DESIGNATION OF THE NOMINATED OFFICER</b>	<b>IN-CHARGE OFFICER</b>
(1)	(2)	(3)
1.	<b>SRI D.RAMAKANTH,</b> I Additional Metropolitan Sessions Judge, Hyderabad - cum - XV Additional Chief Judge, City Civil Court, Hyderabad	II Additional Metropolitan Sessions Judge - cum - XVI Additional Chief Judge, City Civil Court, Hyderabad

The officer mentioned in Column No.3 will be in-charge for the post(s) mentioned in Column No.2, during the period of absence of the above said officer who is nominated to the above said training programme.

In case the officer mentioned in Column No.3 is either on leave or not available for any other reason, the concerned Metropolitan Sessions Judge / Unit Head shall make alternative in-charge arrangements and intimate the same to the High Court.

On return from the above said Programme, the officer mentioned in Column No.2, shall resume charge of his regular post(s) and also the post(s) for which he is holding full additional charge, previously.

- NOTE:**
1. The proceedings placed in the High Court's Web Site <https://tshc.gov.in>. The downloaded copy from the web site is valid for relieving duty and reporting to the above said programme at Telangana State Judicial Academy, Secunderabad.
  2. The nominated officer is entitled only for actual journey period.

  
**REGISTRAR GENERAL**  
**FAC.REGISTRAR (VIGILANCE)**

**To**

1. The Officers and In-charge Officers.
2. The Registrar General, High Court for the State of Telangana, Hyderabad.
3. The Director, Telangana State Judicial Academy, Secunderabad.
4. The Metropolitan Sessions Judge, Hyderabad
5. The I Additional Metropolitan Sessions Judge, Hyderabad – cum – XV Additional Chief Judge, City Civil Court, Hyderabad.
6. The II Additional Metropolitan Sessions Judge – cum – XVI Additional Chief Judge, City Civil Court, Hyderabad.
7. The Pay and Accounts Officer, Hyderabad
8. **THE SECTION OFFICERS :**
  - a) Special Officer Section
  - b) Vigilance Cell
  - c) E-Section
  - d) Work Review Cell
  - e) O.P.Cell
  - f) B-Section
  - g) Accounts Section
  - h) Computer Section
  - i) D-Budget Section

High Court for the State of Telangana at Hyderabad.

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